

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
To be heard on Friday the 14th day of July 2023 at 10.30 a.m
(VIRTUAL MODE)

In the Court of Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial), and Hon'ble Mrs. Shreesha Merla, Member (Technical)

For Admission (Fresh Cases)

| S.No. | Case No. | Name of the Parties | Counsel for Appellants | Counsel for Respondents |
|--------------|---|---|-------------------------------|--------------------------------|
| 1 | Comp App (AT) (CH) (Ins) No. 191/2023 For Delay in refiling IA No. 612/2023 To dispense with IA No. 615/2023 For Stay IA No. 614 & 616/2023 | Manoj Babu Madineni Vs UV Asset Reconstruction Company Ltd. | Mr. Samuel Nagadesai, PCS | |
| 2 | Comp App (AT) (CH) (Ins) No. 195/2023 For Condone Delay IA No. 631/2023 For Stay IA No. 632/2023 | Ashique Ponnamparambath Vs Vibin Vincent | Mr. S Eshwar | |
| 3 | Comp App (AT) (CH) (Ins) No. 200/2023 For Stay IA No. 658/2023 | Reactive Metals of India Pvt. Ltd. & Anr. Vs Southern Power Distribution Company of Telangana Ltd. & 7 Ors. | Mr. Y Suryanarayana | |
| 4 | Comp App (AT) (CH) (Ins) No. 201/2023 | Earthin Projects Ltd Vs Indu Projects Ltd. & Ors. | Mr. Kumar Anurag Singh | Mr. VVSN Raju For Caveator |

For Orders

| S.No. | Case No. | Name of the Parties | Counsel for Appellants | Counsel for Respondents |
|--------------|---|---|-------------------------------|--------------------------------|
| 5 | IA No. 590/2023 In Comp App (AT) (CH) (Ins) No. 22/2023 For Stay IA No. 65/2023 For Stay IA No. 199, 257 & 363/2023 | Ashique Ponnamparambath Vs Vibin Vincent | Mr. S Eshwar | Mr. Sharath Chandran |

For Admission (After Notice)

| S.No. | Case No. | Name of the Parties | Counsel for Appellants | Counsel for Respondents |
|-------|--|---|---------------------------------|---|
| 6 | Comp App (AT) (CH) (Ins) No. 28/2023 For Condone Delay IA No. 95/2023 For Exemption IA No. 94/2023 For Stay IA No. 96/2023 | Narappa Manohar Reddy & 2 Ors Vs Pankaj Srivastava, Liquidator of Sagar Power Neerukatte Pvt. Ltd. | Mr. Chandramouli Prabhakar | Mr. Abhishek Anand |
| 7 | Comp App (AT) (CH) (Ins) No.135/2022 For Stay IA No.320/2022 To dispense with IA No.321/2022 For Urgent Hearing IA No.322/2022 | Gaurang Bhartia Vs Raghav Bhartia & Anr | Mr. Naman Joshi | Ms. Sindhu Sinha-R1 Mr. Sourit Arora-R2/IRP |
| 8 | Comp App (AT) (CH) (Ins) No. 47/2023 For Stay IA No. 169 & 518/2023 | Ansio Industries Pvt. Ltd. Vs CA Mahalingam Suresh Kumar Liquidator Sri Venkat Ram Spinners Pvt. Ltd & 2 Ors | Mr. MS Shanmugasundaram | Mr. AG Sathyanarayana |
| 9 | Comp App (AT) (CH) (Ins) No. 89/2023 For Exemption IA No. 318/2023 | ND-Barath Power Gencom Ltd Vs Veera Venkata Satyanarayana Rao Vadlamani & 2 Ors. WITH | Mr. VVSN Raju | |
| 10 | Comp App (AT) (CH) (Ins) No. 90/2023 For Exemption IA No. 320/2023 | IND-Barath Power Gencom Ltd Vs Ind-Barath Thermal Power Limited & 17 Ors. | Mr. VVSN Raju | |
| 11 | Comp App (AT) (CH) No. 13/2022 For Direction IA.No.124/2022 | Wilson Jacob & 2 Ors Vs The Kottayam Port and Container Terminal Services Pvt Ltd & 10 Ors | Aiswarya James | Mr. Anil D Nair- R1, R2, R3, R4, R5, R6 & R7 SVJS Associates-R8, R10 |
| 12 | Comp App (AT) (CH) No. 44/2023 | Sunrise Apartments Pvt. Ltd. & Anr. Vs Registrar Of Companies, Karnataka | Mr. Chethan Jeevandas Nayak, CS | Mr. Anirudh A Sriram |

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| 13 | Comp App (AT) (CH) (Ins) No. 149/2023 | M/s Beetel Teletech Limited (Erstwhile Brightstar Telecommunications India Limited) Vs M/s Felix Infotech Private Limited | Mr. Kunwar Pal Singh | Mr. Anirudh A Sriram Caveator |
| 14 | Comp App (AT) (CH) (Ins) No. 394/2022 Leave to file IA No. 932/2022 For Stay IA No. 933/2022 For Exemption IA No. 934/2022 | Subrata Maity Vs Bank of Maharashtra & Anr. | Mr. Vikram Hegde | Mr. T Ravichandran- R1 Mr. KM Anand- R2 |
| 15 | Comp App (AT) (CH) (Ins) No. 151/2023 For Stay IA No. 501/2023 | Dreamz Infra India Limited Vs Dreamz Sneh Project Allottees Welfare Association & Anr. | M/s King Stubb & Kasiva | Ms. Usha DN- R1 Ms. P Chitra Nirmala- R2 |

For Hearing

| S.No. | Case No. | Name of the Parties | Counsel for Appellants | Counsel for Respondents |
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| 16 | Comp App (AT) (CH) (Ins) No.270/2022 For Stay IA No. 579/2022 For Urgent Listing IA No. 580/2022 To implead IA No. 835/2022 For Directions IA No. 879/2022 | Kunaparaju Sudharshan Varma Vs Rangrao Baburao Gaikwad & 2 Ors WITH | Mr. DVAS Ravi Prasad | Mr. Prakash Nath Mishra, RP Ms. CS Shikha Rai |
| 17 | Comp App (AT) (CH) (Ins) No.307/2022 For Condone Delay IA No. 643/2022 For Stay IA No. 644/2022 For Exemption IA No. 645/2022 Urgent Listing IA No. 646/2022 | Kunaparaju Sudharshan Varma Vs Rangarao Baburao Gaikwad & 2 Ors | Mr. DVAS Ravi Prasad | Mr. Sandeep Bajaj Ms. CS Shikha Rai |
| 18 | Comp App (AT) (CH) (Ins) No. 301/2021 For Stay IA No. 638/2021 To Implead IA No. 84/2022 To Adv. Hg. IA No. 659/2023 | Ashique Ponnamparambath & Anr. Vs BMW India Financial Services Pvt. Ltd. | Mr. S Eshwar | Mr. Diwakar Maheshwari- R1 |

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| 19 | Comp App (AT) (CH) (Ins) No.28/2021 | Bank of India & 5 Ors Vs M/s. BS Limited (In liquidation) Through its liquidator Mr. Yadavilli Sai Karunakar | Mr. Ashish Rana | Mr.Yadavalli Sai Karunakar |
| 20 | Comp App (AT) (CH) (Ins) No.196/2021 For Stay IA No. 396 & 398/2021 For Urgent Hearing IA No. 397/2021 | Mr. Srinivasa Rao Idupulapati Vs Mr. Pradeep Kumar Sravanam & Anr. | M/s Ramalingam and Associates | Ms. JVL Bharathi- R1 Ms. Ananda Gomathi- R2 |
| 21 | Comp App (AT) (CH) (Ins) No. 380/2022 For Stay IA No. 897/2022 | M/s Corporation Transstroy OJSC Vs Dr. G.V. Narasimha Rao & Anr WITH | Mr. Raja Shekar Rao Salvaji | Mr. Pradeep Joy- R1 Ms. Harshini Jhothiraman- R2 |
| 22 | Comp App (AT) (CH) (Ins) No. 398/2022 For Stay IA No. 948/2022 For Dispense with IA No. 949/2022 Leave to file IA No. 950/2022 | M/s Corporation Transstroy OJSC Vs Dr. G.V. Narasimha Rao & Anr | Mr. Bikki Raveendra Babu | Mr. Pradeep Joy- R1 Ms. Harshini Jhothiraman- R2 |
| 23 | Comp. App (AT) (CH) (Ins) No. 294/2021 For Condone Delay IA No. 627/2021 For Exemption IA No. 626/2021 | M.G. Mohan Kumar & 2 Ors Vs American Road Technologies & Solutions Pvt Ltd | M/s Poovayya & Co | Mr. ML Sharma |
| 24 | Comp App (AT) (CH) No 61/2022 For Stay IA No. 690/2022 | Rajeev Satpal Lakhanpal & Anr Vs Taashee Linux Services Pvt Ltd & 3 Ors. WITH | Mr. Sameer Hussian | Mr. T.V.S. Kumar |
| 25 | Comp App (AT) (CH) No 64/2022 For Stay IA No 692/2022 IA No.693/2022 | Rajeev Satpal Lakhanpal & Anr. Vs Taashee Linux Services Pvt Ltd & Anr. WITH | Mr. Sameer Hussian | Mr. T.V.S. Kumar |
| 26 | Comp App (AT) (CH) No.109/2022 For Stay IA No.956/2022 | Rajeev Satpal Lakhanpal Vs Taashee Linux Services Pvt Ltd & 2 Ors | Mr. Sameer Hussian | Mr. T.V.S. Kumar |

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| 27 | Comp App (AT) (CH) (Ins) No. 162/2022 | Nualco Private Limited Vs Raine Industries and Engineering Pvt., Ltd | Ms. Mumaneni Vazra Lakshmi | Mr. R Laxman |
| 28 | TA No. 102/2021 (Comp App (AT) (Ins) No. 647/2020) To Implead IA No. 532/2022 For Directions IA No. 734/2022 To Intervene IA No. 82 & 145/2023 For Directions IA No. 83/2023 IA No. 84/2023 To Adv. Hg. IA No. 90/2023 For Directions IA No. 144/2023 | Nishaat Saleem Vs Skylark Ithaca Buyers Welfare Association & 2 Ors WITH | Mr. Mahesh Thakur | Mr. Arun Karthik Mohan-R1 Mr. T Ravichandran- R2 |
| 29 | TA No. 103/2021 (Comp App (AT) (Ins) No. 682/2020) | ICICI Bank Ltd Vs Skylark Ithaca Buyers Welfare Association & 2 Ors WITH | Mr. Abhishek Anand | Mr. Arun Karthik Mohan- R1 Mr. T Ravichandran R2 Mr. Sudhanshu Prakash- R3 |
| 30 | Contempt Case (AT) No. 31/2020 (CA (AT) (Ins) 647 & 682/2020) | Ramanathan Bhuvaneshwari RP of M/s Skylark Mansions Pvt Ltd. Vs Nishat Saleem & 3 Ors | Mr. T Ravichandran | Mr. Mahesh Thakur |
| 31 | TA No. 168/2021 (Comp App (AT) (Ins) No. 145/2020) | Vision Millennium Exports Private Limited Vs Edelweiss Rural & Corporate Services Limited | Mr. Pranay Sohini | Mr. VV Sivakumar |
| 32 | TA (AT) No.131/2021 (CA (AT) No. 125/2019) | State Bank of India Vs United Breweries Holdings Limited & Ors. | Mr. C.Vidhyashankar | Mr. A.Raghunath- R1-R3 Mr. Chitranshul A. Sinha- R5 |
| 33 | Comp App (AT) (CH) (Ins) No.235/2021 For Directions IA No. 495 & 496/2021 | Sawraj Kumar Vs. Expat Projects and Development Pvt Ltd | Mr. S Kaushik Ramaswamy | M/s Uday Shankar Associates |

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| 34 | TA No. 194/2021 (Comp App (AT) (Ins) No. 469/2021 IA No. 1205, 1206 & 1207/2021 | Income Tax Department Through Deputy Commissioner of Income Tax Vs ILC Industries Ltd & 2 Ors | Mr. J Narayanaswamy | Mr. Ankur S. Kulkarni- R1 |
| 35 | Comp. App (AT) (CH) (Ins) No. 45/2021 For Stay IA No. 97/2021 For Exemption IA No. 98 & 99/2021 | Power Grid corporation of India Ltd Vs Aster Private Limited & 3 Ors WITH | MS Paul J Hudson Samuel & Partners | Mr. JVL Bharathi R1 Ms. Dhivya Kumar- R2 Mr. Varun Srinivasan- R2 M/s Shivakumar & Suresh-R3 Mr. VVSN Raju- R4 |
| 36 | Comp App (AT) (CH) (Ins) No. 162/2021 For Directions IA No. 522/2022 | Jaguar Overseas Ltd Vs Aster Private Limited & Anr | Mr. K Gaurav Kumar, PCS | Mr. JVL Bharathi- R1 M/s. Sivakumar & Suresh- R2 |

Copy to:

By the order of Hon'ble Member (J)

(Chennai Bench)

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

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